Migratory Birds in Kerala

1382. Shri Warior: Shri Vasudevan Nair:

Will the Minister of Health be pleased to state:

- (a) whether any investigation has been made regarding migratory birds spreading germs of contagious diseases in Kerala; and
 - (b) if so, the result thereof?

The Minister of Health (Dr. Sushila Nayar): (a) No report regarding migratory birds spreading germs of contagious diseases in Kerala has been received by the State or the Central Government, and no investigation has therefore been made.

(b) Does not arise.

Rotary Wing Aircraft

1383. Shri Raghunath Singh: Will the Minister of Transport and Communications be pleased to state:

- (a) whether Government are aware of the manufacture of Rotary
 Aircraft which had test flights from Patiala aerodrome on the 2nd April 1962, with a speed of 100 m.p.h. with a service ceiling of 13,000 feet and to cruise 27 miles on a gallon of ordinary automobile petrol; and
 - (b) if so, the details of the aircraft?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a) and (b). It is a fact that an autogiro type of aircraft, powered by a 72 H.P. engine, with accommodation for a single pilot, was flown from Patiala on 2nd April, 1962. This aircraft is amateur—built and presently restricted to a flight of only 10 ft. above ground.

The performance figures given in part (a) of the question are merely estimates of the designer at present.

नालियां ग्रीर लडंबे

१३८४. श्री बाल्मीकी: क्या सामुदायिक विकास, पंचायती राज श्रीर सहकार मंत्री यह बताने की कृपा करेंगे कि:

- (क) राज्यवार श्रप्रैल, १६६२ तक ग्रामों में खंड्जे तथा नाली बनाने में क्या प्रगति हुई है;
- (स) क्या यह सच है कि बहुत कम हरिजन बस्तियों को इस प्रयोजन के लिये लिया जा रहा है; ग्रौर
- (ग) यदि हां, तो सरकार इस ग्रानियमितता को दूर करने के लिये क्या कदम उठा रही है ?

सामुदायिक विकास, पंचायती राज ग्रौर सहकार मंत्रालय में उपमंत्री (श्री ब० सू० मृर्ति):

- (क) सितम्बर १६६१ तक जो नालियां बनाई गई उनके बारे में म्रांकड़े सभा पटल पर रखे गये विवरण में दिये गये हैं [बेंखिए परिज्ञिष्ठ २, म्रनुबन्ध संख्या ६४]
- (स्र) व (ग) खंड हरिजन कालोनियों के बार में भ्रलग हिंसाब नहीं रखते हैं, किन्तु उन्हें जारी किये गये भ्रनृदेशों में इस बात पर बार-बार बल दिया गया है कि संड की निधि में से खर्च करते समय हरिजन तथा कमजोर वर्मों को प्राथमिकता दी जानी चाहिये।

Housing and Agricultural Labour

1385. Shri Balmiki: Will the Minister of Food and Agriculture be pleased to state:

(a) the number of plots of land allotted during the year ending the